

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2962
ANSWERED ON 18/03/2025**

PUBLIC-PRIVATE PARTNERSHIP MODEL UNDER MGNREGS

2962. SHRI SUKANTA KUMAR PANIGRAHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is considering the proposal to include Public-Private Partnerships (PPP) in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) projects;**
- (b) if so, the manner in which the PPP model would be integrated into the existing framework of MGNREGS;**
- (c) the measures being proposed to ensure that such a partnership does not compromise the primary objective of providing employment to rural poor and marginalized communities;**
- (d) whether the Government has done any consultations with stakeholders, including workers' unions and rural development experts, regarding this proposal; and**
- (e) whether there is any timeline for the rollout of the PPP model in MGNREGS projects?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)to(e): Mahatma Gandhi National Rural Employment Guarantee Act 2005, provide for the enhancement of livelihood security of household in the rural areas of the country by providing at least One hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteered to do unskilled manual work.

Under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), while 100% expenditure incurred towards payment of Wages and Admin

component is borne by the Union Government, the expenditure towards Material component is shared between the Union Government and State/UT in the ratio of 60:40. There is no proposal to adopt Public-Private Partnerships (PPP) model in implementation of the Scheme.
